NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/505/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: JERINT JACOB.K

NAME OF THE RESPONDENT(S)

: ORIEN KURIES & LOANS PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Ambili Menon

Council for the petition:

<u>ORDER</u>

Ms. Ambili Menon, Counsel for Petitioner present. She submitted that she wants to propose Insolvency Resolution Professional and prayed for time to file the details and consent of IRP. At request, time is enlarged. Put up on 10.07.2017 at 1030 A.M.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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